

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6344  
ANSWERED ON:04.05.2010  
ILLEGAL EXPORT OF KETAMINE  
Sivasami Shri C.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are reports of illegal export of a chemical called Ketamine to foreign countries especially to South East and East Asian nations where it fetches huge price;
- (b) if so, the details of such cases reported; and
- (c) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): Report received in the Narcotics Control Bureau (NCB) and seizures made by Customs Authorities indicate that Ketamine is illegally smuggled to foreign countries especially South East and East Asian Countries. Ketamine an anesthetic is not covered under the Narcotic Drugs and Psychotropic Substances Act, 1985. However, Government has taken note of smuggling of Ketamine and issued a Notification for the regulation of export of Ketmine vide Director General of Foreign Trade Notification No. 67 / 2007 dated 27.12.2007.